### CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH JABALPUR

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# CIVIL CONTEMPT PETITION NO. 63 OF 2011 (IN OA NO. 834 OF 2001) Jabalpur, this Monday, the 7<sup>th</sup> day of May, 2012

# HON'BLE SHRI JUSTICE DHIRENDRA MISHRA, JUDICIAL MEMBER HON'BLE SHRI G.P.SINGHAL, ADMINISTRATIVE MEMBER

Ramendra Kumar. S/o Teji Lal Dheemar, Aged about 37 years, R/o New Sai Bab School, Rawan Park, Amanala-Basti, H.No. 3397, Ranjhi, Jabalpur, (M.P.) 482009

-Petitioner

(By Advocate - Shri Satish Shrivastava)

#### Versus

- 1. Shri G.P.Dutta, Secretary, Ministry of Defence, South Block, New Delhi- 110006
- 2. Shri Vinod Kumar Vijay, The Controller of Finance & Accounts, (Factories), Vehicle Factory, Jabalpur M.P. 482009

- Respondents

(By Advocate -Shri Gautam Prasad proxy counsel for Shri S.A.Dharmadhikari)

## ORDER(Oral)

#### By Dhirendra Mishra, JM.-

Learned counsel for the petitioner does not press this contempt petition.

Accordingly, CCP is dismissed as not pressed.

(G.P.Singhal)

Administrative Member

(Dhirendra Mishra) Judicial Member

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